

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3642

ANSWERED ON:15.12.2014

MUMBAI AIRPORT SLUM REHABILITATION PROJECT

Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Sule Smt. Supriya Sadanand

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any plan to relocate slum dwellers residing in the surroundings of Mumbai Airport;
- (b) if so, the details thereof along with the action taken by the Government in this regard and the funds required/ allocated for this purpose;
- (c) whether the Airports Authority of India is likely to provide land for this project; and
- (d) if so, the details thereof along with the time by which the said rehabilitation project is likely to be executed/ completed?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) & (b): Yes, Madam. As per State Government Support Agreement (SGSA) entered into between Government of Maharashtra (GoMh) and M/s Mumbai International Airport Pvt. Ltd. (MIAL), GoMh has to take necessary action regarding execution of the slum rehabilitation project at Chhatrapati Shivaji International Airport (CSIA), Mumbai. Accordingly, GoMh has prepared draft Development Control Regulations for airport specific slum rehabilitation scheme for CSIA, Mumbai.

(c) & (d): Airports Authority of India has granted in principle approval to M/s MIAL for in-situ rehabilitation of a part of the slum-dwellers on airport land. Rehabilitation of slums from the airport land has so far not taken off for want of airport specific slum rehabilitation scheme of GoMh.